

Annexure-7

Name of the corporate debtor: **JEWEL GARMENTS PRIVATE LIMITED** ; Date of commencement of CIRP: 15.09.2022; List of creditors as on: 01.10.2022
 In accordance with Section 25(2) (e), IBC, 2016
 List of operational creditors (Government dues)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted										(Amount in ₹)	
	Department	Government		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification		Remarks, if any
-				-	-	-	-	-	-	-	-	-	-	-	-	-	
	Total			-	-	-	-	-	-	-	-	-	-	-	-	-	


 ARAMU RAM THAKUR
 Registration No. 118B/ILPA-004/1P-12933
 PROFESSIONAL